

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 3770
TO BE ANSWERED ON 24TH MARCH, 2017**

UNANI MEDICAL COLLEGE IN ASSAM

3770. SHRI BADRUDDIN AJMAL:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government is aware about the long pending demand of a Unani Medical College at Dhurbi, Assam;
- (b) whether the State Government has sent any proposal to the Government for setting up of a Unani Medical College at Dhurbi;
- (c) if so, the details thereof; and
- (d) if not, whether Government would likely to take up the matter with the State Government for setting up a Unani Medical College at Dhurbi in the light of the fact that currently there is not a single Unani medical college in Assam and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

- (a): There is no demand pending with the Central Government for an Unani Medical College at Dhurbi, Assam.
- (b): No.
- (c): Does not arise in view of (b) above.
- (d): If the State Government of Assam applies for setting up of an Unani Medical College at Dhurbi under the provisions of regulations namely “The Establishment of New Medical College, Opening of New or Higher Course of Study or Training and Increase of Admission Capacity by a Medical College Regulations, 2003 read with amendment Regulations of 2013” and fulfills the criteria of regulations namely “Indian Medicine Central Council (Requirements of Minimum Standard for under-graduate Unani Colleges and attached Hospitals) Regulations, 2016”, then after examining the recommendation/ report of the CCIM, the Central Government may grant Letter of Intent and Letter of Permission to the State Government.

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